

APPELLATE TRIBUNAL FOR ELECTRICITY  
JUDGES ROSTER

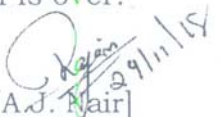
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3<sup>rd</sup> December, 2018

S.No	Bench	Assignment
1.	Hon'ble Smt. <b>Justice Manjula Chellur</b> , the Chairperson  <b>AND</b>  Hon'ble Shri <b>S.D. Dubey</b> , Technical Member – Electricity.  [REGULAR BENCH OF COURT-I]	All matters in connection with the <b>Electricity Act</b> and the <b>Energy Conservation Act</b> assigned to <b>Court-I</b> .  [MONDAY, TUESDAY & THURSDAY] [11.00 AM TO 4.30 P.M.] & [WEDNESDAY & FRIDAY] [11.00 AM TO 1.30 P.M.]
3.	Hon'ble Smt. <b>Justice Manjula Chellur</b> , the Chairperson  <b>AND</b>  Hon'ble Shri <b>B.N. Talukdar</b> , Technical Member – (P & N.G.).  [PETROLEUM BENCH]	All matters in connection with the <b>Petroleum Act</b> assigned to <b>Court-I</b> .  [WEDNESDAY & FRIDAY] [02.30 P.M. to 04.30 P.M.]
4.	Hon'ble Shri <b>Justice N.K. Patil</b> Judicial Member  <b>AND</b>  Hon'ble Shri <b>Ravindra Kumar Verma</b> , Technical Member – Electricity.  [REGULAR BENCH OF COURT-II]	All matters in connection with the <b>Electricity Act</b> and the <b>Energy Conservation Act</b> assigned to <b>Court-II</b> .  [MONDAY TO FRIDAY] [11.00 A.M. to 04.30 P.M.]
5.	Hon'ble Shri <b>Justice N.K. Patil</b> Judicial Member  <b>AND</b>  Hon'ble Shri <b>S.D. Dubey</b> , Technical Member – Electricity.  [SPECIAL BENCH OF COURT-II]	Any specially assigned matters in connection with the <b>Electricity Act</b> , pending in <b>Court-II</b> .  [WEDNESDAY & FRIDAY] [02.30 P.M. to 04.30 P.M.]

- Priority will be given to the Supreme Court expedited matters and matters of the years 2014, 2015 and 2016.
- In case of any specially assigned matter is to be taken up by the Special Bench as mentioned at Serial No.5, the Regular Bench as mentioned at Serial No.4 will assemble only after the work of the Special Bench is over.

29<sup>th</sup> November, 2018.

  
[A.J. Nair]

Dy. Registrar